

manuscript kept at the library of the Asiatic Society, Calcutta.

(b) the endeavours made at various levels to know as to how these two pages were missing from the main manuscript possibly from 1978 and the reasons for not noticing it by the authorities earlier and investigations made to trace them so far; and

(c) the preventive measures proposed to be taken to safeguard precious manuscripts from this and other libraries and museums?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) The loss became known only when the Director, Metropolitan Museum of Art, New York, reported the acquisition of these two lost pages. Due to administrative lapses, these could not be detected earlier. The Asiatic Society has already approached the Central Bureau of Investigation to investigate the theft.

(c) Elaborate security arrangements have been made by the Asiatic Society to prevent such losses in future. At present, the security arrangement in the Society includes a vigil by security guards round the clock outside the building. Besides this, there is a security check of each person who enters the building. All visitors to the Society have to enter their names in a register. Chief Security Officer, Ministry of Home Affairs, Government of India will be asked to recommend further measures for strengthening security.

As regards Libraries and Museums under this Ministry, adequate security arrangements exist in their respective administrative setup.

[Translation]

### Substandard Food Grains

308. DR. LAL BAHADUR RAWAL : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of cases reported during the last three months regarding the distribution of substandard quality of wheat and rice to ration card holder by Fair Price Shops whereas the quota of wheat and rice supplied by the Government to Fair Price Shops was of good quality;

(b) whether the surprise checks are made on Fair Price Shops being run by Kendriya Bhandar from time to time;

(c) if so, the number of raids conducted during 1994-95;

(d) the number of persons found guilty of distributing substandard quality of goods so far; and

(e) the details and the action taken thereon?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (e) The public Distribution System (PDS) is the joint responsibility of the Central Government and State Government/UT administrations. The Central Government makes bulk allocation of foodgrains conforming to standards laid down in the Prevention of Food Adulteration Act (PFA) to State Government/UT Administration for PDS. Opportunity is given to the State Government or their nominees to inspect the foodgrains in the godowns of FCI before taking delivery of the same. However, in an operation of such a vast magnitude such as the PDS, involving more than four lakh Fair Price Shops throughout the country, some shortcomings here and there cannot be altogether ruled out. Operational responsibility for implementing the PDS rests with the State Governments/UT Administrations which includes ensuring distribution of quality foodgrains through PDS outlets within their jurisdiction. They have been delegated powers under the Essential Commodities Act to take action against persons violating the provisions of the Act and Control Orders made thereunder. State Governments/UT Administration have the powers and enforcement staff to conduct surprise raids on Fair Price Shops to check malpractices. Details of such raids are not maintained by the Central Government. The Government of NCT of Delhi has reported that during the last three months no cases were reported regarding distribution of substandard quality rice and wheat to ration card holders. They have reported that two raids were conducted on Fair Price Shops run by Kendriya Bhandar during 1994-95 and no one was found distributing goods or substandard quality in these raids.

### Euro Bond

309. SHRI PANKAJ CHOWDHARY : Will the Minister of RAILWAYS be pleased to state:

(a) whether the railways have decided to mobilize additional resources from the foreign market for their modernisation and development schemes;

(b) Whether the Railways Propose to issue Euro Bond in foreign market;

(c) if so, the details thereof; and

(d) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (d) A proposal to permit Indian Railway Finance Corporation, a Public Sector Undertaking under the Ministry of Railways, to explore the possibility of raising

funds through external borrowings through Euro Issue of US \$ 150 million during 1995-96, is under consideration of the Government.

### Animal Husbandry

310. SHRI PHOOL CHAND VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of various Central and Central sponsored schemes for the development of animal husbandry. State-wise;

(b) whether the targets fixed for the year 1994-95 for each of the schemes have been achieved;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Animal Husbandry and Dairying is a State Subject. The Department of Animal and Dairying, is however assisting the States/UTs under the various Centrally sponsored Schemes and Central Sector Schemes to augment their efforts for the development of Animal Husbandry. A list of these schemes is in the enclosed statement.

(b) to (d) these schemes aim at increasing the production of major livestock products viz milk, egg and wool, in the country. The target of these products for 1994-95 are given below, which are anticipated to be achieved.

#### Target for 1994-95

1.	Milk Production (Million Tonnes)	63.5
2.	Egg Production (Billion Nos.)	26.1
3.	Wool Production (Million kgs.)	43.6

### STATEMENT

#### List of Centrally Sponsored Schemes

#### A. Animal Husbandry

1. Extension of Frozen Semen Technology & Progeny Testing Programme.
2. Assistance to States for Feed & Fodder Development.
3. National Project on Rinderpest Eradication.
4. Assistance to States for Control of Animal Diseases.
5. Professional Efficiency Development.
6. Assistance to States for improvement of Abattoirs Establishment of carcass utilisation centres and primary Flying Units.

7. Integrated Sample Survey for Estimation of Major Livestock Production in the State/UT and Strengthening of animal husbandary statistics cell at headquarters.

8. National Bull Production Programme,

9. National Ram/Buck Production Programme and Programme for Rabbit Development.

10. Development of Pack Animals.

11. Assistance to States for Integrated Piggery Development.

#### B. Dairy Development

1. Swiss Aided Dairy Development Project in North Kerala.

#### List of Central Sector Schemes :

#### A. Animal Husbandry

1. Animal Husbandary Extension Programme.

#### B. Dairy Development

1. Integrated Dairy Development Project in Non - operation Flood, hilly and backward areas.

[English]

### Coconut Prices

311. SHRI RAMESH CHENNITHALA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the prices of Copra for 1995 season has been fixed;

(b) if so, the details thereof;

(c) whether the price of Coconut has fallen very steeply;

(d) if so, the facts thereof; and

(e) the steps taken to prevent the fall in price?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Yes, Sir.

(b) The Government has announced the Minimum Support Prices (MSP) for Fair Average Quality (FAQ) for milling Copra at Rs. 2500/- per quintal and that of FAQ variety of ball copra at Rs. 2725/-per quintal for 1995 season.

(c) and (d) The Wholesale Price Index (WPI) for Copra during the last three months has fallen marginally as indicated below:

Months :	April, 95	May, 95	June, 95
WPI(Average)	235.1	234.3	231.6